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Title: Observation regarding conducting of the Private Members' Business.

MADAM SPEAKER: Hon. Members, as you are aware, the Private Members' Business is scheduled to be taken up today at 3.30 p.m. As you know, the Private Members' Bills and Resolutions are selected for discussion in the House through the process of ballot. Therefore, in case the Private Members' Business is also not allowed to be taken up, the Private Members, whose Resolutions have been included in the agenda today, may perhaps find it difficult to get this opportunity again. Private Members' Business has not so far been taken up during the Session. Since it is not the Government Business, it is my earnest appeal to all sections of the House to allow the Private Members' Business to go on when the House re-assembles at 3.30 p.m.

The House stands adjourned to meet again at 3.30 p.m.

â€‘. (Interruptions)

12.09 hrs.

The Lok Sabha then adjourned till Thirty Minutes past Fifteen of the Clock.

15.30 hrs.

The Lok Sabha reassembled at Thirty Minutes past Fifteen of the Clock

(Shri Inder Singh Namdhari in the Chair)

â€‘(छ्यवधान)

At this stage, Shri Virendra Kumar, Shri Mithilesh Kumar, Shri Semmalai and some other hon. Members came and stood on the floor near the Table

...(Interruptions)

संसदीय कार्य मंत्री तथा जल संसाधन मंत्री (श्री पवन कुमार बंसल): यह प्राइवेट मैम्बर्स बिजनेस का समय है, इसलिए आप हाउस को चलने दें।...(छ्यवधान) This time is fixed for the Private Members' Business. So, I would request them not to disrupt the House.(Interruptions) Let the House run and let the Members have a chance to speak during the Private Members' Business.(Interruptions)

MR. CHAIRMAN: Now, the House will take up Item no. 19 – Private Members' Business.

Dr. Bhola Singh.

...(Interruptions)

MR. CHAIRMAN: The House stands adjourned to meet again on Monday, 6th December, 2010 at 11 a.m.

15.31 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on Monday, December 6, 2010/ Agrahayana 15, 1932 (Saka).

* Not recorded

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